

(c) The Company has proposed to export 11,366 Kgs. seeds valued at Rs. 176.29 lakhs during 1990-91.

(d) and (e). The seeds specifically produced for export are against contract and are suited to the climatic conditions of the importing countries. These items are covered under the Open General Licence of the existing Import-Import Policy. The company also produces different varieties of seeds suitable for Indian conditions for the local market.

[English]

Bench of Bombay High Court at Kolhapur

1558. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Union Government have received any revised proposal from the Government of Maharashtra for setting up a bench of the Bombay High Court at Kolhapur;

(b) if so, whether the proposal has been considered by the Government and with what results; and

(c) if not, the reasons therefor and when a decision is likely to be taken in the matter?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): (a) No proposal has ever been received from the Government of Maharashtra for setting up a Bench of the Bombay High Court at Kolhapur.

(b) Does not arise.

(c) No decision can be taken by the Central Government unless a proposal has been received from the State Government in

this regard.

Poaching Incidents

1559. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there has been a significant increase in incidents of poaching of elephants, tigers and panthers in the Southern States and in Maharashtra during the last few months;

(b) if so, the number of poachers arrested by the Forest Department/Police in each State in each month of the year 1990; State-wise;

(c) the number of cases registered and the number of cases challaned for standing trial during the year 1990, State-wise; and

(d) the number of cases in which State Government secured conviction of poachers during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (d). The information is being collected and would be placed on the Table of the House.

[Translation]

Rehabilitation of Displaced Persons of Great National Himalayan Park

1560. SHRI MAHESHWAR SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the steps taken by the Government to rehabilitate persons being displaced or whose rights in the forests are being curtailed as a result of the development of Great National Himalayan Park in Kulu district of Himachal Pradesh;